

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.171 of 2013

Dated : 8th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.S. Patil, Sr. Adv. with
Mr. B. S. Prasad

Counsel for the Respondent(s): Ms. Shikha Ohri for R.3

ORDER

It is represented that the Rejoinder will be filed by tomorrow after serving copy on the other side.

Post the matter for hearing on **05.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak